

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.03.2020 (FRIDAY)

COURT - II

10:50 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 298 of 2020	Sandeep Kukkar Vs. Vijay Kumar Todi, Sole Proprietor of V. One & Anr.	K.K. Jain	Abhishek Naik-IRP Anuradha Gupta-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 137 of 2020	Sunil Amarlal Chawla Vs. Union Bank of India & Anr.	Shwetank Sailakwal	
3.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.	Ranjan Kumar Pandey	Viren Sharma
4.	Comp. App. (AT) No. 43 of 2020	Sajan K. Thomas & Ors. Vs. Paragon Polymer Products Pvt Ltd & Ors.	Shobhit Jain	

For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 1165 of 2019	Kari Venkateswarlu, Liquidator. Vs. Keshan Trading Corporation.	Kiran Kumar Patra	Krishna Kumar Singh-R1
6.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	Shailly Dinkar Ankur Kumar-(IRP)
7.	Comp. App (AT) (Ins) No. 1337 of 2019	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman
8.	Comp. App. (AT) (Ins) No. 03 of 2020	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd.	Arjit Pratap Singh	Aman Verma

9.	Comp. App. (AT) (Ins) No. 52 of 2020	Mr. S. Ravi Kumar Vs. Thyssenkrupp Industries India Pvt. Ltd. & Anr.	Ranbir Yadav	Nikhil Pratap-R1
10.	Comp. App. (AT) (Ins) No. 90 of 2020	Vijay Sitaram Dandnaik Vs. Punjab National Bank & Ors.	Anand. K	
11.	Comp. App. (AT) (Ins) No. 289 of 2020	Gati – Kintetsu Express Pvt. Ltd. Vs. Pearlree Commodities Pvt. Ltd.	Tarun Kumar Tiwari	
12.	Comp. App. (AT) (Ins) No. 290 of 2020	Girish Baduni Vs. Punjab National Bank & Anr.	Indresh Upadhyay	
13.	Comp. App. (AT) (Ins) No. 296 of 2020	Rakesh Kapoor Vs. Ashok Kumar Juneja & Anr.	Utkarsh Mishra	Avinash Mahapatra-R2
14.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.	Aaditya Pande	Abhishek Anand

After the above

For Orders

15.	Comp. App. (AT) (Ins) No. 22 of 2020 Part Heard	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
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By Order

-sd/-

Registrar